



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,4th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM****COURT NO: 1****[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/49/2017	NOOR UDDIN Versus THE STATE OF ASSAM and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM SC, SECONDARY EDUCATION MRS.S UPADHYAY(R-6)
2	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
3	WITH WP(C)/239/2024	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
4	WA/411/2023 B/O	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
	WITH I.A.(Civil)/3304/2023 in WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
5	I.A.(Civil)/491/2023 FIXED, CAVT./1341/2023 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. D DAS SR. ADV MR. H K NATH	SC, AFDC
	WITH WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/699/2023 in WA/366/2022	NISAR AHMED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH	SC, AFDC

6	WITH WA/348/2022	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	MR G N SAHEWALLA (r-5) MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS K BHATTACHARYYA SC, AFDC
7	WITH WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR B D DAS (r-2) MR. S C BISWAS (r-2) MRS R DEKA (r-2) SC, AFDC
	WITH I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/2205/2023 in WA/349/2022	SUNIL HAZARIKA, Versus RAKHAL CHANDRA DAS AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. S C BISWAS MS A DAS MS A BORAH SC, AFDC
	WITH I.A.(Civil)/986/2024 in WA/349/2022	RAKHAL CHANDRA DAS, Versus SUNIL HAZARIKA AND 4 ORS	MR B D DAS MR B D DAS MR. S C BISWAS (r-2) MRS R DEKA (r-2)	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI
8	WITH WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3849/2022 in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
9	Cont.Cas(C)/697/2023 FIXED	PANKAJ KUMAR SARMA Versus PABAN KUMAR BORTHAKUR AND 4 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	MR. D SAIKIA (r-3) MR. B GOGOI (r-3) MS. M DEVI (R1) MR. A DAS (R1) MR P NAYAK (r-3) MR. A PHUKAN (r-3)
10	Cont.Cas(C)/787/2023 FIXED	ANOWAR HUSSAIN AHMED Versus B P BASUMATARY	MR H DAS MR. B C DEKA D BARUAH	MR. B GOGOI SC, HEALTH
11	PIL/5/2024	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
12	I.A.(Civil)/956/2024 in WA/14270/2023	STATE BANK OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	GA, ASSAM SC, BSNL
	WITH WA/14270/2023 (Filing Number)	STATE BANK OF INDIA AND 2 ORS. Versus JYOTI BEZBARUAH GOSWAMI AND 4 ORS. E	MR. A K SAHEWALLA	
13	I.A.(Civil)/973/2024 in Cont.Cas(C)/420/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	

	WITH Cont.Cas(C)/420/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MR P AGARWAL
14	I.A.(Civil)/1027/2024 in Cus.Ref./1361/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI SAHIB JAIN	MR. S C KEYAL SC, CUSTOMS	
	WITH Cus.Ref./1361/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Sahib Jain F	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1510/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Sahib Jain	SUBHASH CHANDRA KEYAL	
15	I.A.(Civil)/1028/2024 in Cus.Ref./1359/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI PRASANTA SAHA	MR. S C KEYAL SC, CUSTOMS	
	WITH Cus.Ref./1359/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Prasanta Saha B	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1508/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Prasanta Saha	SUBHASH CHANDRA KEYAL	
16	I.A.(Civil)/1030/2024 in Cus.Ref./1363/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI RENU THAPPAR	MR. S C KEYAL SC, CUSTOMS	
	WITH Cus.Ref./1363/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Renu Thapar B	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1506/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Renu Thapar	SUBHASH CHANDRA KEYAL	
17	I.A.(Civil)/1039/2024 in Cus.Ref./1366/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI KAMALESH	MR. S C KEYAL SC, CUSTOMS	
	WITH Cus.Ref./1366/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Kamalesh A	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1507/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Smti Kamalesh	SUBHASH CHANDRA KEYAL	
18	I.A.(Civil)/1041/2024 in Cus.Ref./1362/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN,	MR. S C KEYAL SC, CUSTOMS	
	WITH Cus.Ref./1362/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Anil Kumar Jain A	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1505/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Anil Kumar Jain	SUBHASH CHANDRA KEYAL	

- FOR FRESH ADMISSION WITH STAY/BAIL -

19	WA/426/2023	PADUMI BARMAN Versus THE STATE OF ASSAM AND 3 ORS E	MR S DUTTA	SC, AG SC, SEC. EDU. SC, FINANCE
20	WA/109/2024	THE DEPUTY COMMISSIONER, Versus SRI GAUTOM BORO	ADDL. SR. GA, ASSAM	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
21	PIL/11/2021	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. R DUBEY (r-8) MR. A SARMA (R4, R5) MR. M HUSSAIN (R4, R5) MS. A B KAYASTHA (r-8) MR. A N I HUSSAIN (r-8) MR. K KALITA (R4, R5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) MR. LENTSO (R4, R5) SC, AGRI. DEPARTMENT
22	PIL/36/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C
23	WA/455/2023	AMAL KUMAR DAS Versus JATINDRA NATH DEKA AND 3 ORS. B	MR. I H SAIKIA MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MS. D DEKA (R1) MS S RAJBONGSHI (R1) MR A MALEK (R1) SC, SEC. EDU.
24	WA/33/2024 CAVT. NO.13452/023, FIXED, CAVT./1345/2023	GAMES VILLAGE RESIDENTS WELFARE SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MS. R J DAS SC, GDD FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
25	WP(C)/5154/2023 FIXED	SUBRATA KUMAR ROY AND 15 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
HEARING				
26	WA/115/2018 FIXED	PRAFULLA SAIKIA Versus TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. R K D CHOUDHURY MR. P S BHATTACHARYYA (r-1,2,3,6) MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.
27	WP(C)/2919/2018 FIXED	PRAFULLA GOVINDA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM ADVOCATE GENERAL
28	WITH WP(C)/283/2024	ANVEEKSHA VARMA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
29	WA/226/2019 FIXED, WITH WP(C)/4823/2005 (D/O)	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/184/2020 in WA/226/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	GA, ASSAM SC, BTC

30	WA/61/2021 FIXED	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	MR S S DEY MR. R B PHOOKAN R SARMAH MR K J HAZARIKA GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
31	WA/255/2022 FIXED, CAVT./167/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR.	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
	WITH I.A.(Civil)/2348/2022 in WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
32	WA/7/2023 FIXED	HABIZUR RAHMAN LASKAR Versus THE STATE OF ASSM AND 5 ORS.	DR G J SHARMA MR M CHANDA MR. I H SAIKIA MR S NATH MR. B BORAH MR. K KALITA	GA, ASSAM
33	WA/21/2024 CAVT. NO.00812/024, FIXED, CAVT./81/2024	AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/202/2024 in WA/21/2024	AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
34	WA/23/2024 CAVT. NO.00812/024, FIXED	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. M K HUSSAIN (R-1) MRS. S Y AHMED (R-1) MR. A D CHOUDHURY MR K U AHMED (R-1) MS. F H AHMED (R-1) MR. M ALOM (R-1) MD A RAHMAN (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/208/2024 in WA/23/2024	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR J ABEDIN MR. D A KAIYUM MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024

15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
2	WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
	WITH			
3	WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH			
4	WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
5	WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
6	WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
7	WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

8	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
MOTION				
9	WP(C)/6374/2023	MEENA KUMARI SINGH @ MEENA DEVI SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	GA, ASSAM
10	WP(C)/7166/2023	DHOROM SING TERON Versus KARBI ANGLONG COUNCIL AND 4 ORS	MR. S UPADHAY M SHARMA	GA, ASSAM SC, K A A C
11	WP(C)/7574/2023	RAM KUMAR NUNIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS. S SARMA	MRS. R DEVI DY.S.G.I.
12	WP(C)/7597/2023	JAYKANTA SARKAR AND 2 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MRS S BARUAH DY.S.G.I.
13	WP(C)/7603/2023	SANKAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	GA, ASSAM SC, IWT
	WITH I.A.(Civil)/936/2024 in WP(C)/7603/2023	SANKAR NATH Versus THE STATE OF ASSAM AND 2 ORS	SC, AG (A AND E) MR. L R MAZUMDER MR. A ISLAM SC, FINANCE	MR D BORAH SC, IWT
14	WP(C)/1107/2024	DILIP BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH	SC, APDCL
15	WP(C)/1138/2024	ANADHIR RANJAN PAUL Versus STATE OF ASSAM AND 4 ORS	MR. S P CHOUDHURY MS. M BORA	GA, ASSAM
16	WP(C)/1158/2024 CAVT. NO.14182/023, FIXED	RAMELA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM MD. A HUSSAIN SC, BTC FOR CAVEATOR
17	WP(C)/1368/2024	GITASHRI TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, IRRIGATION
18	WP(C)/1420/2024	ANIL DAS AND 17 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	SC, BTC SC, IRRIGATION
19	WP(C)/1431/2024	NIKHIL NATH @ NIKHIL NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY S SOHAIL	SC, P H E
20	WP(C)/1842/2024	KISHOR KUMAR DEKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN	GA, ASSAM SC, REVENUE
21	WP(C)/1850/2024	DIGBIJOY GOGOI AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM DY.S.G.I.
22	WP(C)/1852/2024	PARTHA PRATIM BORAH Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, IRRIGATION
23	WP(C)/1855/2024	SANJAY KR. BARMAN AND ANR Versus THE ELECTION COMMISSION OF INDIA AND 3 ORS.	MR B SINHA MR. H ISLAM	SC, ECI

ADMISSION

24	WP(C)/4491/2021 PART-HEARD, FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
25	WP(C)/4393/2022 PART-HEARD, FIXED	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
26	WITH Cont.Cas(C)/423/2022	SANSANKA SAIKIA Versus HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
27	WP(C)/223/2017 FIXED	PRANABJYOTI DAS Versus THE AIRPORT AUTHORITY OF INDIA and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR. S BISWAS MS.U NANDA MR.P BISWAS	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA SC, A A I
28	WP(C)/5232/2017 FIXED	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) M RSA VERMA SC, FINANCE DEPTT. MR.B AHMED
29	WP(C)/3200/2018 FIXED	SMT. KRISHNA BORO AND 12 ORS. Versus THE BOROLAND TERRITORIAL AREA DISTRICTS AND 61 ORS	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM SC, BTC SC, HEALTH AND F W
30	WITH WP(C)/7553/2017	VANDANA HAJOARY and 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME MR.P MAZUMDER MS.S K CHAUHAN MR.S CHOUHAN	SC, BTC SC, HEALTH
31	WITH WP(C)/1294/2018	KRISHNA BORO AND 12 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC
32	WITH WP(C)/1713/2018	JHARNA BRAHMA AND 50 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC SC, HEALTH
33	WITH WP(C)/3296/2018	MS. RIDULA BRAHMA AND 41 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MR. P MAZUMDER	GA, ASSAM SC, BTC SC, HEALTH AND F W
34	WP(C)/5518/2022	ANJUMA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAJAN	SC, APSC SC, TECHNICAL EDU. SC, IRRIGATION

35	WP(C)/8334/2022 FIXED	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R1-R4) MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
	WITH			
36	WP(C)/2961/2022	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MS M HAZARIKA (R-1 to 3) MR D KHAN (R-4) MR D KHAN (R-4)
	WITH			
37	WP(C)/2163/2023	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MS M HAZARIKA MR. S BANIK (AS LEGAL-AID-COUNSEL FOR R-5) MS K LOYA (r-4) MS. S NEWAR MR D KHAN
38	WP(C)/8365/2022 FIXED	NO. 10245224N LNK HEMANTA BORDOLOI Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM M R Sharma	DY.S.G.I.
39	WP(C)/1261/2023 FIXED	DILIP KR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. D J BARMAN	SC, PWD ROAD
40	WP(C)/338/2024	AMINUR ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, AGRI. DEPARTMENT SC, FINANCE
41	WP(C)/522/2024 FIXED	SUSHANTA KR SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	SC, P H E
		ORDERS		
42	WP(C)/5882/2022	MS BHABITA DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MS. M BURAGOHAIN	SC, HIGHER EDU SC, APSC SC, IRRIGATION
		HEARING		
43	WP(C)/4893/2019 PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
44	WP(C)/4431/2008 FIXED, WITH WP(C)/6765/2013 (D/O)	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR. M DUTTA (AMICUS CURIAE) MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
	WITH			
45	WP(C)/1202/2013	BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR. M DUTTA (AMICUS CURIAE) MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
	WITH			
46	WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA (AMICUS CURIAE) MR.G K DAS	MR.B AHMED SC, IRRIGATION

47	WITH WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
48	WITH WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN G UDDIN MR A R BHUIYAN MR. M DUTTA (AMICUS CURIAE) MS. P ADHIKARI MR A K AZAD	SC, FINANCE MR.B AHMED
49	WITH WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN MR. M DUTTA (AMICUS CURIAE) MR H TALUKDAR	SC, FINANCE SC, IRRIGATION
50	WP(C)/911/2015 FIXED	JAYANTA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR.R PHUKAN	GA, ASSAM1-4
51	WP(C)/5947/2021 FIXED	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
52	WP(C)/1046/2022 FIXED	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
53	WP(C)/2720/2023 FIXED	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024

10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,4th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 3****[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/49/2020 WITH LCR	MUSSTT. RUKIA KHATOON Versus THE UNION OF INDIA AND 8 ORS	MR G ALAM MR. B PURKAYASTHA MR. H ROHMAN S R A NASER MR A B DEY MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, FINANCE DEPTT. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/183/2020 WITH LCR	SAHJAHAN @ SWAHJAHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/283/2020 WITH LCR	HASEN ALI @ HASEN ALI SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/532/2020 WITH LCR	SALEHA KHATUN @ SALEMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/533/2020 WITH LCR	AZIBA KHATUN @ AJIBA KHATOON @ AJIBE KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/537/2020 WITH LCR	ANIS FATEMA @ FATEMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/3255/2020 WITH LCR	ROHIMA KHATUN @ MOSA ROHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/1340/2024 FIXED, WITH LCR	KHUDEZA KHATUN @ KHATEZAN NESSA@ KHODAZA KHATUN Versus UNION OF INDIA AND 6 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/1857/2024	MD. KHAMAL AZAD @ KALAM AZAD @ A KALAM AZAD @ A KALAM Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/1859/2024	MD. JONAB ALI@ JANE B ALI Versus THE UNION OF INDIA AND 5 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/1861/2024	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/1862/2024	SAIB ALI @ SAHEB ALI Versus THE UNION OF INDIA AND 5ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
13	WP(C)/4826/2017 WITH LCR	MUSST. MORIOM BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/4857/2017 WITH LCR	KRISHNA DAS Versus THE UNION OF INDIA and 5 ORS.	MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/4864/2017 WITH LCR	MUSSTT. SAMSUN NEHAR Versus THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/4865/2017 WITH LCR	AJIT ALI @ ABDUL AJIT Versus THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/4892/2017 WITH LCR	PRASADI BALA MANDAL @ PRASADI MANDAL Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MR.R DE MS.A DAS	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/4913/2017 WITH LCR	SAJIRAN BIBI @ SHAJIRAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.A T SARKAR MR.K RAHMAN MR.T AHMED	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/4942/2017 WITH LCR	NAZIR AHMED Versus THE UNION OF INDIA and 8 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
WITH				
20	WP(C)/4928/2017	MD. BAHADUR ALI @ BAHARUDDIN ALI Versus THE UNION OF INDIA and 8 ORS.	MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER MRMIZANUR RAHMAN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
21	WP(C)/4953/2017 WITH LCR	MUSSTT. KULSUMA KHATUN @ KULSUM KHATOON Versus THE UNION OF INDIA and 8 ORS.	MR. M RAHMAN MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/5101/2017 WITH LCR	SUKUR ALI Versus THE UNION OF INDIA and 3 ORS.	MS. S RAHANA MR. H R A CHOUDHURY MR. F U BAISHYA MR. A MATIN	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/6174/2017 WITH LCR	NAMAR ALI Versus THE UNION OF INDIA and 3 ORS	MR.J U N M LASKAR MS. A AHMED MR. K BORUAH MR. MEHBOOB ALAM P DAS	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/6208/2017 WITH LCR	OSBAHATAN NESSA Versus THE UNION OF INDIA 3 ORS	MR.H R A CHOUDHURY MR.A AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.

25	WP(C)/6242/2017 WITH LCR	SMTI MALI DAS @ MALI RISHI Versus THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MS.A DAS MS.U NANDA	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/6511/2017 WITH LCR	AMIR HANSA @ AMIR HAMJA Versus THE UNION OF INDIA and 4 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM(R. 2,3,4 & 5.) ASSTT.S.G.I.R. 1
27	WP(C)/6556/2017 WITH LCR	ASMA KHATOON Versus THE UNION OF INDIA and 3 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/6557/2017 WITH LCR	ARCHANA ARJYA Versus THE UNION OF INDIA and 4 ORS.	MR.S AHMED MR.F R CHOUDHURY MR.Y ALI	GA, ASSAM
29	WP(C)/6430/2019 FIXED, WITH LCR	PARITUSH SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/1196/2020 FIXED, WITH LCR	FIRUJA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MD. A MATLIB K U AHMED MR. A S CHOUDHURY MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ORDERS

31	I.A.(Civil)/4122/2017 FIXED, IN WP(C)/6667/2017 (D/O) in WP(C)/6667/2017	BADAL CH. SILL @ BADAL CH. SEAL Versus THE UNION OF INDIA and 4 ORS.	MR.B MUKHERJEE MR. S BISWAS	GA, ASSAM ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 1 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HIS LORDSHIP, HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE S.K. MEDHI, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/152/2021	ROHUL AMIN AKAND Versus SIDHARTHO PRASAD BARUAH AND 3 ORS	MD. R ALI MR. A M KHAN MR A HUSSAIN	
2	Cont.Cas(C)/693/2023	ABU MAHAMMAD ZAKARIA Versus PABITRA RAM KHAUND, IAS AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	
3	WP(C)/6993/2023	MINAKSHI DRUGS AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
4	WP(C)/6998/2023	M/S TINI ALI MEDICAL HALL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
5	WP(C)/7358/2023	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
6	WP(C)/7359/2023	MANJU BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
7	WP(C)/7360/2023	MANJU BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
8	WP(C)/7361/2023	JINTI ARA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM

9	WP(C)/7362/2023	MD LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
10	WP(C)/7369/2023	MAHTABUDDIN AHMED Versus THE UNION OF INDIA AND 6 ORS.	MR. T DEURI MR D S DEKA	SC, P AND R.D. GA, ASSAM MRS. R DEVI DY.S.G.I.
11	Cont.Cas(C)/169/2024	SUDHANG KUMAR BRAHMA Versus AKASH DEEP AND 2 ORS.	MR. K P PATHAK MR. D GOGOI MR BHARGAV DAS	
12	WP(C)/1847/2024	GAURANGA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, HEALTH
ORDER (STAY VACATING)				
13	I.A.(Civil)/543/2024 FIXED in WP(C)/3044/2023	PRADIP KR. BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MR. J AHMED MR R A AHMED MR M AHMED	MR. T J MAHANTA MD. S ALOM SC, BTC SC, FOREST
	WITH WP(C)/3044/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
	WITH WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
	WITH WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
ORDER (IMPLEADMENT OF PARTY)				
16	I.A.(Civil)/563/2024 in WP(C)/5355/2023	JAMINI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SAIKIA	GA, ASSAM SC, APDCL MR M CHETIA SC, PWD (BULDING) SC, REVENUE
	WITH WP(C)/5355/2023	JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MS J SARMAH	GA, ASSAM SC, APDCL MR M CHETIA SC, PWD (BULDING) SC, REVENUE
17	I.A.(Civil)/823/2024 in WP(C)/821/2023	SOFIQUIL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE
	WITH WP(C)/821/2023	SOFIQUIL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE
18	I.A.(Civil)/947/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
	WITH WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) SC, IRRIGATION

	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.		SC, IRRIGATION
	WITH I.A.(Civil)/485/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
19	WITH WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
		ADMISSION		
20	WP(C)/4592/2018 FIXED	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
21	WITH Cont.Cas(C)/359/2018	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR Versus PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
22	WP(C)/3587/2023 FIXED	RUPAM CHAKRABORTY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC
	WITH I.A.(Civil)/2466/2023 in WP(C)/3587/2023	M/S DEKA ASSOCIATES Versus RUPAM CHAKRABORTY AND 6 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. L N DIHINGIA SC, AIDC
23	WITH WP(C)/5721/2023	M/S BAMA GAS AGENCY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. P K BORAH MR. S SAHU MR A BARUAH	MR. T J MAHANTA (R-5) GA, ASSAM MR. P P DUTTA (R-5) MR. A BORUA (R-5) SC, AIDC
24	WP(C)/5870/2023 CAVT. NO.08892/023, FIXED, WITH CAVT. 889/2023	MAHMUD ALI Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/3252/2023 in WP(C)/5870/2023	MAHMUD ALI, Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.
25	WITH Cont.Cas(C)/63/2024	MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
26	WP(C)/954/2024 FIXED	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
27	WP(C)/1516/2024 CAVT. NO.02842/024, FIXED	DINESH MILI Versus THE STATE OF ASSAM AND 7 ORS.	MS S BHATTACHARJYA MR N SARMA MS. J BAISHYA MR A TALUKDAR	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, EXCISE DEPTT.

28	WITH WP(C)/1496/2024 CAVT. NO. 02552/024,	PALLAB JYOTI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MS B SARMA	GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS SC, EXCISE DEPTT. FOR CAVEATOR MR. K AGARWAL
ORDERS				
29	Review.Pet./46/2024 WITH WP(C)/6603/2014 (D/O)	THE DIRECTOR GENERAL Versus GS-162973N SRI BRIJ BHUWAN RAM AND 147 ORS	MR. S K MEDHI	
30	I.A.(Civil)/957/2024 in WP(C)/213/2024 WITH WP(C)/213/2024	BANTI SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR H BEZBARUA MR H BEZBARUA	GA, ASSAM
		BANTI SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. P S DEKA MRS P RAI MR H BEZBARUA MR H BEZBARUA MR. S J SARMAH MR. U SARMA K. KALITA	GA, ASSAM MS. M BHATTACHARJEE (R-4) MS M BHARATI (R-4) MS. P DASGUPTA (R-4)
31	WP(C)/1671/2024 FIXED	RISHAB KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM SC, EXCISE DEPTT.
HEARING				
32	WP(C)/4516/2017 FIXED, WITH LCR	KOTALGOORIE TEA ESTATE Versus THE STATE OF ASSAM and ANR.	MS.S SENAPATI MR.B SHARMA MR.S SHARMA MD.ASLAM	GA, ASSAM MR.Y DOLOI (R1) MR. P KALITA (R2) ADDL. AG, ASSAM MRS. A BHATTACHARYYA (R2)

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 4

[THIS BENCH WILL SIT AT 2:00 PM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH, IF TIME
PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./149/2019 FIXED, AT 2:00 PM, IN WP(C)/5002/2012 (D/O)	THE STATE OF ASSAM AND ANR Versus KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. D MAZUMDAR MR. N SARMA	SC, ELEM. EDU MR. K N CHOUDHURY MR. B K KASHYAP
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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
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16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HIS LORDSHIP AND HONOURABLE MR. JUSTICE S.K. MEDHI, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5324/2023	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
2	WP(C)/7429/2023	HUSSAIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, REVENUE SR. GA, ASSAM
3	WP(C)/7434/2023	SONIA PEREIRA DEURI Versus THE STATE OF ASSAM AND 6 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM
4	WP(C)/7465/2023	JAPIR ALI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, REVENUE SR. GA, ASSAM
5	WP(C)/1385/2024 CAVT. NO.02462/024, FIXED	SWAGATAM BORHAJOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	K AGARWAL GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS FOR CAVEATOR SC, EXCISE DEPTT.
6	WITH WP(C)/1384/2024	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED A M AHMED R A LAHKAR	GA, ASSAM MR. N DEKA (r-5) SC, EXCISE DEPTT.
7	WP(C)/1840/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM

8	WP(C)/1848/2024	BYASH JYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	GA, ASSAM SC, APSC
9	WP(C)/1851/2024	ANGUR BIBI AND 63 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
10	WP(C)/1864/2024	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM
11	WP(C)/1867/2024	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 23 ORS	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM SC, REVENUE
12	WP(C)/1869/2024	KULEN PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, BTC SC, REVENUE
13	WP(C)/1872/2024 CAVT. NO.03222/024, WITH CAVT. 322/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM R SARMAH MR J BORAH SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, REVENUE
14	WP(C)/1874/2024 CAVT. NO.03132/024, WITH CAVT. 313/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM R SARMAH MR J BORAH SC, INDUSTRIES AND COMMERCE SC, REVENUE FOR CAVEATOR
ORDER (IMPLEADMENT OF PARTY)				
15	I.A.(Civil)/3492/2023 in WP(C)/2905/2021	MADHUDIPA DEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, EXCISE DEPTT. SC, FINANCE DEPTT.
	WITH WP(C)/2905/2021	ON THE DEATH OF SRIBASH CHANDRA DEY HIS WIFE MADHUDIPA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, EXCISE DEPTT.
ADMISSION				
16	WP(C)/737/2022 FIXED, WITH WP(C)/3225/2017 (D/O)	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
	WITH WP(C)/941/2020 CAVT. NO. 0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR
	WITH WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM SC, FISHERY

	WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
19	WP(C)/4676/2022 FIXED	NAREN CHANDRA NATH Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, REVENUE SC, FOREST
20	WP(C)/8462/2022 FIXED	PURBANCHAL CEMENTS LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S P ROY MR. R J DAS MS. S KUMARI N GAUTAM JYOTISH DAS	GA, ASSAM MR. N N B CHOUDHURY (R-5) MR. N SARKAR (R-5) MR P K BASU (R-5) MR. A BANERJEE (R-5)
21	WITH WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	GA, ASSAM MR. N N B CHOUDHURY, (R-5) MR. N SARKAR, (R-5) MR P K BASU, (R-5) MS. K DEY, (R-5) SC, REVENUE
	WITH I.A.(Civil)/1278/2023 in WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, REVENUE
22	WP(C)/5685/2023 FIXED	DEBENDRA NATH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
ORDERS				
23	WP(C)/6450/2023	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 11 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN MR N ZAMAN	SC, CO OP MR. P J SAIKIA, SR. ADV (R-10,11) MR. K BORUAH (R-10,11) MS. P BORAH (R-10,11)
HEARING				
24	RSA/11/2011 PART-HEARD, FIXED, WITH LCR	SMT. PHULESHWARI MALI and 6 ORS, Versus SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA
25	WP(C)/7173/2015 FIXED	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
26	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
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16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 1 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HONOURABLE MR. JUSTICE K.R SURANA AND HIS LORDSHIP, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8101/2018 FIXED	DEBOJIT SAIKIA Versus THE INDIAN OIL CORPORATION LTD AND 3 ORS.	MR. M SARMA MS. I GOHAIN MS J A AHMED MS. R DEKA	MR. A K BHATTACHARYYA (R4) MR. K N CHOUDHURY MR. K N CHOUDHURY MR D K BHATTACHARYYA (R4) MS R B DEB (R4) MR. K K BHATTACHARYYA (R4) MR. M MAHANTA MS. R DEKA MISS. R R KAKATI MR. D J DAS SC, I O C
2	WP(C)/3403/2019 FIXED	PRADIP SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM SC, REVENUE SC, FINANCE
3	WP(C)/6073/2019 FIXED	TINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N DHAR MR. K K NANDI MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH
4	WP(C)/5354/2020 FIXED	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
5	WP(C)/252/2021	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A ROSHID MR. A R SIKDAR MR. A R SIKDAR MS. M R DEVI M M ZAMAN	GA, ASSAM MR. S DUTTA (SC, P&RD) MD R ISLAM (R-7,8,9,10) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9,10) SC, REVENUE SC, FINANCE

6	WP(C)/860/2021	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DAS	SC, PNRD GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
7	WP(C)/2659/2022	DEEP NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
8	WP(C)/3027/2022	DHRUBAJYOTI MEDHI AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH	SC, HEALTH AND F W SC, FINANCE
	WITH			
9	WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, HEALTH SC, FINANCE
	WITH			
10	WP(C)/3230/2022	BISWAJIT GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH MR H MAZUMDER	SC, HEALTH SC, FINANCE
11	WP(C)/7535/2022	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
12	WP(C)/8051/2022 FIXED	RITAMANI DEKA @ RITAMONI DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
13	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
14	WP(C)/4193/2023 B/O	MD. SAJID HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	DY.S.G.I. SC, AEGCL
		ORDERS		
15	Cont.Cas(C)(Suo Moto)/1/2023	XXXX Versus IN RE- MS. KAVYASHREE MAHANATA	MR H K DAS	MR D KALITA MR. D NATH
	WITH			
16	WP(C)/3775/2022 CAVT. NO. 05732/022,	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR
	WITH			
17	WP(C)/3826/2022 CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)

18	<p>WITH WP(C)/3975/2022 CAVT. NO. 06602022,117800006522/022,</p>	<p>M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH</p>	<p>MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R-8) GA, ASSAM MR. S KATAKI (r-7) MR D DAS (R-7) MR. J I BORBHUIYA MR S KHOUND (R-7) MR. L MOHAN (R- 8) MR D J MEDHI (R-7) MR D J MEDHI (R-7) MS F BEGUM (R- 8) MS. R DUTTA (r-7) FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.</p>	<p>MR D J MEDHI MR S KHOUND MS. S KHOUND</p>	<p>MR. B K DAS MR. T U LASKAR</p>
19	<p>WITH WP(C)/4208/2022 CAVT. NO. 07182/022,</p>	<p>M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH</p>	<p>SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR</p>
20	<p>WITH WP(C)/4463/2022 CAVT. NO. 07182/022,</p>	<p>NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY</p>	<p>GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/2058/2022 in WP(C)/4463/2022</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. Versus NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.</p>	<p>MR S KHOUND MR S KHOUND MR D J MEDHI</p>	<p>MR J I BARBHUIYA</p>
21	<p>WITH WP(C)/1478/2023 CAVT. NO. 02072/023,</p>	<p>NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY</p>	<p>GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR</p>
22	<p>Review.Pet./107/2023 WITH LCR</p>	<p>UNION OF INDIA Versus SMTI MANANI DAS AND 4 ORS.</p>	<p>MR. K GOGOI</p>	
23	<p>WITH MFA/54/2023</p>	<p>UNION OF INDIA Versus MAMANI DAS AND 4 ORS.</p>	<p>MR. K GOGOI</p>	
24	<p>Review.Pet./125/2023 CAVT. NO.12392/023, B/O, WITH WP(C)/3053/2022 (D/O), WITH CAVT. 1239/2023</p>	<p>PIYAR ALI SARKAR Versus NAUSAD ALI AND 4 ORS.</p>	<p>MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM</p>	<p>MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI MR. M CHETIA, GA, ASSAM</p>
25	<p>Cont.Cas(C)/680/2023 FIXED</p>	<p>MANOJ KUMAR BARUAH Versus PABAN KUMAR BARTHAKUR, IAS AND 2 ORS</p>	<p>MR. B D GOSWAMI MR. J M GOGOI</p>	

26	WITH Cont.Cas(C)/488/2022	MANOJ KUMAR BARUAH Versus 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR P BHARDWAJ MR P BHARDWAJ
27	I.A.(Civil)/2492/2023 IN MACApp./626/2017(D/O) in MACApp./626/2017	MUSTT ABJAN NESSA and ANR. Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR. DITUL DAS	MR T KALITA
28	I.A.(Civil)/890/2024 in Cont.Cas(C)/153/2022	ON THE DEATH OF SARTHE TERON Versus ANAMIKA TAMULI,	MR. A BHATTACHARYYA MR P S RAJA	MR B SARMA
	WITH Cont.Cas(C)/153/2022	SARTHE TERON Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
HEARING				
29	WP(C)/241/2015 FIXED	UPEN RONGPI and 3 ORS Versus THE ASSAM STATE TRANSPORT CORPORATION and 13 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	SC, A S T C
30	WP(C)/683/2015 FIXED	APURBA THAKURIA and 74 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	GA, ASSAM
31	WITH WP(C)/1220/2014	MUKTI NATH KONWAR and 154 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K K MAHANTA MR.D GOGOI MR.K KONWAR MR.K SINGHA MR.A BARUA MS.R GOGOI	GA, ASSAM
32	WP(C)/512/2016 B/O	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR M HALOI MR R CHAKRAVORTY MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
33	WITH Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI
34	WP(C)/5948/2018 FIXED	MAHALLE MANOJ JANARDAN Versus THE UNION OF INDIA AND 3 ORS.	MR. D BARUA MR M H AHMED MRS. B CHAKRABORTY I AMIN MS. K BORKATAKI	ASSTT.S.G.I.
35	WP(C)/273/2019 FIXED, WITH OFFICE NOTE	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024

8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/115/2024 CAVT. NO.03562/024,	XXXXXXX Versus XXXXXXX	MR. S P ROY MS. J PURKAYASTHA MR D KALITA	MR. M DUTTA FOR CAVEATOR
ADMISSION				
2	Mat.App./10/2024	XXXXXXX Versus XXXXXXX	MR. P K DEKA	MR. I ALAM MR. T SK
ORDERS				
3	Mat.App./26/2023	XXXXXXXXX Versus XXXXXXXXX	MR Z ALAM MS. S NAZNEEN	MS P AGARWAL (AS LEGAL AID-COUNSEL)
4	CRL.A(J)/46/2023 1 Y 0 M 29 D :WITH LCR 5 FILES, OFFICE NOTE, P.B.-2	MOUSAM KUMAR (A2) Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA (AMICUS CURIAE)	
5	WITH CRL.A(J)/45/2023 1 Y 0 M 29 D :	RUHIT KUMAR @ GUDLU Versus STATE OF ASSAM	MRS. SANGEETA KHATANIAR (AMICUS CURIAE)	PP, ASSAM
6	CRL.A(J)/68/2023 1 Y 9 M 28 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	BIJAY DAS Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA, LEGAL AID COUNSEL	PP, ASSAM
7	CRL.A(J)/83/2023 4 Y 9 M 13 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	DHANIA SABOR Versus THE STATE OF ASSAM	N K KALITA, AMICUS CURIAE	PP, ASSAM
	WITH I.A.(CrI.)/1255/2023 in CRL.A(J)/83/2023	DHANIA SABOR Versus THE STATE OF ASSAM,	MR M RANA MR A.SARKAR MR M.HOQUE	PP, ASSAM
8	CrI.A./114/2023 2 Y 2 M 15 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	BINOD BORO Versus THE STATE OF ASSAM	MR. M BISWAS MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
9	CrI.A./124/2023 1 Y 0 M 10 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	MD AKTER KHAN @ BAPON KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS	PP, ASSAM
10	I.A.(CrI.)/182/2024 WITH LCR 5 FILES in CrI.A./142/2023	KUDDUS ALI @ KUDDUS ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. S K NARGIS MR. A AHMED	PP, ASSAM

	WITH Crl.A./142/2023	KUDDUS ALI @ KUDDUS ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11	I.A.(Crl.)/314/2024 in CRL.A(j)/2894/2024	MOTKA MARDI Versus THE STATE OF ASSAM AND ANR.	MR J DAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(j)/2894/2024 (Filing Number)	MOTKA MARDI Versus THE STATE OF ASSAM AND ANR	MR J DAS	
12	I.A.(Crl.)/320/2024 in Crl.A./2757/2024	LETENDRA BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. K C ROY MR. R DE	PP, ASSAM
	WITH Crl.A./2757/2024 (Filing Number)	LETENDRA BARMAN Versus THE STATE OF ASSAM AND ANR B	MR. K C ROY	
		HEARING		
13	CRL.A(j)/56/2019 5 Y 0 M 26 D.:CRL.A.(j) 70/2019(D/O), WITH LCR 5 FILES, P.B.-2, BY SLIP	BIRSHA MURAH Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
14	Crl.A./213/2020 4 Y 4 M 20 D.:WITH LCR 7 FILES, P.B.-2, FIXED	SRI SANJAY DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K TALUKDAR MR. M HUSSAIN MR. K KALITA	PP, ASSAM
15	CRL.A(j)/21/2021 3 Y 3 M 28 D.:WITH LCR 4 FILES, P.B.-2	JAHANUDDIN ALI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
16	Crl.A./18/2022 WITH LCR 5 FILES, P.B.-2, FIXED	SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR A N IQBAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7112/2023	JAYANTA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
2	Crl.A./100/2024	PABITRA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
	WITH I.A.(Crl.)/323/2024 in Crl.A./100/2024	PABITRA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
ORDERS				
3	I.A.(Crl.)/222/2024 WITH LCR 4 FILES in CRL.A(J)/87/2023	KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/87/2023	KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	PP, ASSAM
HEARING				
4	Crl.Pet./237/2021 WITH LCR 3 FILES(SCANNED COPY), FIXED	BINOY KUMAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. R C PAUL (R-2) PP, ASSAM
5	Crl.Rev.P./434/2023 FIXED	SADDAM HUSSAIN Versus AMINA KHATUN	MR H R A CHOUDHURY	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6613/2023	SMT. BRAJABALA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. R C DAS MR. C. SHIL D R BONGSHIARY MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, AG
2	WP(C)/7051/2023	BIMAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, AG
3	WP(C)/7073/2023	BIPUL CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. PIKKU KR JHA	GA, ASSAM
4	WP(C)/7337/2023	SHEULY LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
5	WP(C)/200/2024	SAHANARA BEGUM LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
6	WP(C)/447/2024 FIXED	NEPAL CHANDRA MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
7	WP(C)/842/2024	BHABENDRA NATH DEURY Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARMA	SC, HEALTH AND F W
8	WP(C)/851/2024 FIXED	DR. BIRENDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, AG SC, HEALTH
9	WP(C)/1204/2024	MINATI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE

10	WP(C)/1219/2024 FIXED	AJIT KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO- OPERATION DEPT.)
11	WP(C)/1429/2024	ISMAIL ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/1844/2024	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, PWD
13	WP(C)/1860/2024	HUSNARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
14	WP(C)/1865/2024	SHAHARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
15	WP(C)/1866/2024	NARENDRA NATH BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
ADMISSION				
16	WP(C)/2393/2012 PART-HEARD, WITH WP(C)/211/2013 (D/O), WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
17	WP(C)/9483/2019 FIXED	SMT. USHA RANI DEKA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR. P MAHANTA MR. I KALITA MR. K P PATHAK MR. R B GOHAIN MR A KHARSOHUM	SC, ELEM. EDU MR. S K BARKATAKI MS B SHARMA SC, BTC SC, FINANCE
WITH				
I.A.(Civil)/1315/2020 in WP(C)/9483/2019				
WITH				
I.A.(Civil)/2181/2021 in WP(C)/9483/2019				
18	WP(C)/730/2020 FIXED	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
19	WP(C)/4672/2021 B/O	TINGNEIKHOWL Versus THE STATE OF ASSAM AND 7 ORS.	MR. D GOGOI MR. R BORA	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I. SC, ELEM. EDU GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
20	WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
21	WP(C)/935/2023 FIXED	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, SEC. EDU.
22	WP(C)/2845/2023 FIXED	HIMANTA CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM MR. A PHUKAN, SC, GAD SC, FINANCE
23	WP(C)/5424/2023 CAVT. NO.10472/023, FIXED	ASHIM KUMAR DUTTA Versus UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA D HUSSAIN	MR M Z AHMED MR. K K PARASAR (r-1) MR. D J DAS (R-1) DY.S.G.I. FOR CAVEATOR

24	WITH WP(C)/3452/2023	ASHIM KUMAR DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA MR A BASUMATARY	MR M Z AHMED (R-2,3,4,5) MR. A M DUTTA (R-2,3,4,5) MR. T ALI (R-2,3,4,5) DY.S.G.I.
ORDERS				
25	WP(C)/1761/2021	SANTI KANDULNA Versus THE STATE OF ASSAM AND 6 ORS.	MR R DHAR (AMICUS CURIAE) MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
26	Review.Pet./38/2024 FIXED, WITH WP(C)/7406/2015 (D/O)	THANESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR P KATAKI MRS R BEGUM MS N KASHYAP	SC, P AND R.D. SC, AG
27	I.A.(Civil)/728/2024 in WP(C)/1658/2022	THE STATE OF ASSAM, Versus TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
	WITH WP(C)/1658/2022	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
29	WP(C)/729/2024 B/O	DR. KALIDAS SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MS D CHOUDHURY	SC, HIGHER EDU SC, U G C
HEARING				
30	WP(C)/179/2015 FIXED	KHAGENDRA BATHARI Versus THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE
31	WP(C)/1192/2021 FIXED	PRASANNA SARMA AND 68 ORS Versus ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	MR. A GANGULY (r-1 to 2) MR. A DHANUKA (r-1 to 2) SC, A G V B
32	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

36	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
37	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
38	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
39	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
40	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
41	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
42	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
43	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
44	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
45	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024

9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./988/2024	MUKLASUR ROHMAN @ MAKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
MOTION			
2 CRP(IO)/116/2024	SABITA HAZARIKA GOGOI (ALIAS SMTI. MANU HAZARIKA) Versus DULU HAZARIKA AND ANR	MR S BORTHAKUR MR R SENSUA A M AHMED R A LAHKAR	
3 CRP(IO)/117/2024	JHUMARMAL SHARMA Versus SANJAY KUMAR AGARWALLA	MR R SENSUA G KAUSHIK R A LAHKAR	
ADMISSION			
4 MFA/21/2024	UNION OF INDIA Versus M/S H. T. C LOGISTICS	MR. K GOGOI	
WITH I.A.(Civil)/1035/2024 in MFA/21/2024	UNION OF INDIA Versus M/S H. T. C LOGISTICS	MR. K GOGOI	
5 MFA/22/2024	JORIFUL NESSA AND 4 ORS. Versus THE UNION OF INDIA	MISS. M DAS MD. S ISLAM MR. M DEKA	
6 MACApp./134/2024 CAVT. NO.00612/024,	ORIENTAL INSURANCE COMPANY LTD. Versus MD. JOYNAL ABDIN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MS. R LAILA MD. K ALI
WITH I.A.(Civil)/904/2024 in MACApp./134/2024	ORIENTAL INSURANCE COMPANY LTD. Versus JOYNAL ABDIN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MD. K ALI MS. R LAILA
7 MACApp./141/2024	NEW INDIA ASSURANCE CO. LTD. Versus JUNU SAIKIA AND 3 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HAJURI	

	WITH I.A.(Civil)/1020/2024 in MACApp./141/2024	NEW INDIA ASSURANCE CO. LTD. Versus JUNU SAIKIA AND 3 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
8	MACApp./142/2024	THE ORIENTAL INSURANCE CO. LTD. Versus PAPARI DAS AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/1038/2024 in MACApp./142/2024	THE ORIENTAL INSURANCE CO. LTD. Versus PAPARI DAS AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	
9	MACApp./144/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SUBHASH KURMI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA	
	WITH I.A.(Civil)/1045/2024 in MACApp./144/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SUBHASH KURMI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA	
<u>BAIL HEARING</u>				
10	AB/781/2024 FIXED	EMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
<u>ORDERS</u>				
11	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	WITH CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
12	MACApp./152/2020 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LIMITED Versus MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. B PURKAYASTHA (R1- R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R6)
	WITH I.A.(Civil)/989/2020 in MACApp./152/2020	THE ORIENTAL INSURANCE COMPANY LIMITED Versus MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	
13	MACApp./179/2021 WITH LCR, B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus PARBINA BEGUM LASKAR @ PARIBINA AND 8 ORS	MR T KALITA MR. A KAKATI	MR A B DEY (r-1,9,2) MR. S SUTRADHAR (r-8)
14	CRP(IO)/267/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	
15	CRP(IO)/297/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	
16	I.A.(Civil)/1963/2023 in RFA/7199/2023	AJAY CHANDRA BHARALI Versus SANJIB KUMAR BHATTACHARYA AND 4 ORS.	MR. A K JAIN MR. H GOSWAMI	

	WITH RFA/7199/2023 (Filing Number)	AJAY CHANDRA BHARALI Versus SANJIB KUMAR BHATTACHARYA AND 4 ORS. A	MR. A K JAIN	
	WITH I.A.(Civil)/1962/2023	AJAY CHANDRA BHARALI Versus SANJIB KUMAR BHATTACHARYA AND 4 ORS.	MR. A K JAIN MR. H GOSWAMI	
	WITH I.A.(Civil)/7201/2023 (Filing Number)	AJAY CHANDRA BHARALI Versus SANJIB KUMAR BHATTACHARYA AND 4 ORS. A	MR. A K JAIN	
17	I.A.(Civil)/3524/2023 B/O in MACApp./13356/2023	UNITED INDIA INSURANCE CO LTD. Versus REKHA RANI SINHA AND 6 ORS.	MRS L SHARMA MR. K K BHATTA	MR A B DEY
	WITH MACApp./13356/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus REKHA RANI SINHA AND 6 ORS. E	MR. K K BHATTA	
18	I.A.(Civil)/733/2024 in CRP(IO)/311/2019	LALITA DAS Versus AMLAN SAIKIA AND 3 ORS,	MR. M TALUKDAR MS. M TALUKDAR	MR R SENSUA
	WITH CRP(IO)/311/2019	AMLAN SAIKIA Versus LALITA DAS AND 3 ORS.	MR R SENSUA MR S DAS	MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR
19	I.A.(Civil)/949/2024 in RFA/156/2018	SRI PARIKHIT PATHAK @ PARIKHA PATHAK Versus ON THE DEATH OF SUNITA PATHAK HER LEGAL HEIRS DHANDIP RAY AND ANR	MR. S K SAHARIAH	MR. B J MUKHERJEE
	WITH RFA/156/2018	SRI PARIKHIT PATHAK @ PARIKHA PATHAK Versus SMTI. SUNITA PATHAK	MR. S K SAHARIAH MR. M DAS	MR. B J MUKHERJEE MR. S BISWAS
20	I.A.(Civil)/1013/2024 in LA.App./2675/2024	M/S INDIAN OIL CORPORATION LTD. Versus PARIBAN NESSA AND 10 ORS.	MR. N DEKA MR. M GOGOI	GA, ASSAM
	WITH LA.App./2675/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus PARIBAN NESSA AND 10 ORS B	MR. N DEKA	
	WITH I.A.(Civil)/2678/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus PARIBAN NESSA AND 10 ORS B	MR. N DEKA	
	WITH I.A.(Civil)/3861/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus PARIBAN NESSA AND 10 ORS B	MR. N DEKA	
21	I.A.(Civil)/1014/2024 in LA.App./2670/2024	M/S INDIAN OIL CORPORATION LTD. Versus HABIB ALI AND ANR.	MR. N DEKA MR. M GOGOI	GA, ASSAM
	WITH LA.App./2670/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus HABIB ALI AND ANR A	MR. N DEKA	
	WITH I.A.(Civil)/2672/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus HABIB ALI AND ANR A	MR. N DEKA	

	WITH I.A.(Civil)/3860/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus HABIB ALI AND ANR A	MR. N DEKA	
22	I.A.(Civil)/1017/2024 in MACApp./12024/2023	ORIENTAL INSURANCE COMPANY LTD Versus MINU GOGOI DUTTA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./12024/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MINU GOGOI DUTTA AND 4 ORS. H	MS. R D MOZUMDAR	
23	I.A.(Civil)/1043/2024 in MACApp./3358/2024	ANU BEGUM AND 2 ORS Versus NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	
	WITH MACApp./3358/2024 (Filing Number)	ANU BEGUM AND 2 ORS Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS A	MR J MOLLAH	
HEARING				
24	MACApp./396/2017 CAVT. NO. 644/2017 PART-HEARD, WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
	WITH I.A.(Civil)/2638/2017 in MACApp./396/2017	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR
25	Crl.Pet./951/2018 PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED	A.J.HOSPITAL AND RESEARCH CENTRE. AND 2 ORS. Versus RAJ AHMED TALUKDAR AND ANR.	MR Z HUSSAIN MS P BARMAN MRS B B AHMED	MR. B M CHOUDHURY (R1) MR. P P DUTTA (R2) MR. U CHOUDHURY (R1) MR. A BORUA (R2) MR. A H KHANDAKAR (R1)
26	MACApp./126/2014 WITH LCR, FIXED	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
27	WITH MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	

28	WITH MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
29	MACApp./592/2018 WITH LCR, FIXED	SUFIA KHATUN Versus THE BRANCH MANAGER ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. M HUSSAIN MR A RASHID MD. I H KHAN	MR. R K AGARWALA (R2, R3) MD. A AHMED (R1) MR. R C PAUL MS. D KALITA (R2, R3) MR A CHOUDHURY (R2, R3) MS L DAS
30	MACApp./200/2021 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)
	WITH CO/38/2021 in MACApp./200/2021	GURU PADA BHOWMIK Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR S DUTTA MR R HAZARIKA MR D KALITA MS. I DAS	MS. R D MOZUMDAR (r-1) MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH I.A.(Civil)/1416/2021 in MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
31	FAO/48/2022 FIXED	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
	WITH I.A.(Civil)/2936/2022 in FAO/48/2022	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR N M HAZARIKA	
32	MACApp./405/2022 WITH LCR, FIXED	SRI UMACHARAN CHETRY Versus THE REGIONAL MANAGER THE NATIONAL INSURANCE CO. LTD AND ANR	MR. J KALITA MR D PEGU	MRS. S ROY MR. A MOBARAQUE (R2) MS. I DAS (R1)

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
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13)	MR. S SARMA	05-04-2024	To	05-04-2024

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16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./773/2024	SADIKUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
2	Bail Appln./943/2024	SHAMSUL HOQUE Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR A BANERJEE MS. K DEY	PP, ASSAM
MOTION				
3	AB/612/2024	DIPAK MAJUMDAR Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
4	AB/793/2024	KUMUD DUTTA Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA MR. G C DEKA	PP, ASSAM
ADMISSION				
5	Crl.Rev.P./307/2023 WITH LCR 1 FILE	RAMESH RAI Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS. R. R. SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./584/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AMIR ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
BAIL HEARING				
7	AB/3774/2023 FIXED	AJIT MANDAL Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
8	AB/708/2024 FIXED	AMIRUT ZAMAN Versus THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM
HEARING				
9	Crl.A./241/2023 0 Y 11 M 13 D :PART-HEARD, LCR 6 FILES, FIXED	HIMANTA NATH @ SIMANTA NATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	MR K THAKUR (R-2) MR D MEDHI (R-2) B ALI SK (R-2) P. NAIDING (R-2) PP, ASSAM

	WITH I.A.(CrI.)/764/2023 in CrI.A./241/2023	HIMANTA NATH @ SIMANTA NATH AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. S BOIRAGI	PP, ASSAM
10	CRL.A(J)/142/2023 WITH LCR 6 FILES, FIXED	PHULESWAR CHUTIA Versus THE STATE OF ASSAM	MS. DEBASHREE SAIKIA (LEGAL AID COUNSEL)	PP, ASSAM
11	WITH CrI.A./54/2022 <u>2 Y 1 M 0 D :</u>	RAMESH KAMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR. B GOGOI	MR G PEGU (R-2) PP, ASSAM
12	WITH I.A.(CrI.)/147/2022 in CrI.A./54/2022	RAMESH KAMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR. B GOGOI	PP, ASSAM
12	CrI.A./320/2023 WITH LCR 4 FILES, FIXED	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MR. S DIHINGIA MR H BARUAH MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM
	WITH I.A.(CrI.)/784/2023 in CrI.A./320/2023	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
13	WITH CrI.A./311/2023	RUBUL DAS @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/38/2024 CAVT. NO.03422/024,	ROTO TEKCHI ALIAS RATU TECHI AND ANR Versus GAINWELL COMMOALES PRIVATE LIMITED	MR. D MOZUMDER MR. S K DEORI MR. D MAZUMDAR	MR R SINGHA FOR CAVEATOR
ADMISSION				
2	Mat.App./67/2023	XXXXXXX Versus XXXXXXX	MR J PAYENG MS A PAYENG	
3	CRP(IO)/215/2023	ABUL HUSSAIN LASKAR AND 3 ORS Versus JALAL UDDIN LASKAR	MR. S D PURKAYASTHA MS S.S.BORA	MR. R DE MS. D PATHAK MS. N BORDOLOI
4	FAO/23/2024	SARAT DAS AND 2 ORS Versus PABITRA DAS AND 18 ORS	MR P KATAKI MR S P DAS MS C BORA	GA, ASSAM
	WITH I.A.(Civil)/1025/2024 in FAO/23/2024	SARAT DAS AND 2 ORS Versus PABITRA DAS AND 18 ORS	MR P KATAKI MR S P DAS MS C BORA	GA, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
5	RSA/177/2023	TULAN NATH AND 2 ORS. Versus MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. N DEVI MS. U BHATTACHARYYA	
	WITH I.A.(Civil)/2869/2023 in RSA/177/2023	TULAN NATH AND 2 ORS. Versus MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. U BHATTACHARYYA MS. N DEVI	

ORDERS

6	WP(C)/5201/2023 PART-HEARD, FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MS K LOYA MS. S NEWAR MS M HAZARIKA	MR S NEOGI (R-8) MR K BHUYAN (r-5) MR H A AHMED (r-5) MR B KAUSHIK (R-8) MR. S HAZARIKA (R-8) MS P BANIA (r-5) MR S BORA (R-1 & R-2) MS A M DCOSTA (R-8) MR. M U E BHUYAN SC, GDD
7	RSA/90/2008 WITH LCR WITH MC/2208/2008 in RSA/90/2008	DHINJOY MAJHI Versus TANUA MAJHI DHINJOY MAJHI Versus TANUA MAJHI	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	
8	RSA/59/2009 WITH MC/880/2009 in RSA/59/2009	SRI TARLOK SINGH and ORS Versus SRI JATINDRA NATH BHARALI and ORS SRI TARLOK SINGH and ORS. Versus SRI JATINDRA NATH BHARALI and ORS.	MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN MR.K AGARWAL MR.S C KEYAL MR. P NEOG	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA
9	CRP(IO)/125/2015	NALINI KANTA MAHANTA Versus MANAGEMENT OF MODERN ENGLISH SCHOOL, RANGIA and ORS	MR.P K DEKA MR. K SAIKIA	
10	I.A.(Civil)/588/2019 in RSA/17423/2018 WITH RSA/17423/2018 (Filing Number)	SMTI SABITRI DEVI (VERMA) Versus MRS CHANDRAWATI PANDEY AND 4 ORS SMTI SABITRI DEVI (VERMA) Versus MRS CHANDRAWATI PANDEY AND 4 ORS	MR. S P CHOUDHURY MR. A S DHILLON	
11	I.A.(Civil)/1866/2019 in RSA/16206/2018 WITH RSA/16206/2018 (Filing Number)	ABDUR RAHIM AND 13 ORS. Versus PARIBANU BEWA AND 5 ORS. ABDUR RAHIM AND 13 ORS Versus PARIBANU BEWA AND 5 ORS	MR. D GOSWAMI MS. D TALUKDAR	MR. B D DEKA MR. M DAS N CHAUDHURY
12	I.A.(Civil)/2341/2019 in RSA/2841/2019 WITH RSA/2841/2019 (Filing Number)	MOZILA BIBI AND ANR Versus GIYASUDDIN SK AND 7 ORS. MOZILA BIBI AND ANR Versus GIYASUDDIN SK AND 7 ORS	MR. K R PATGIRI MS. C DAS	
13	RSA/31/2020 WITH I.A.(Civil)/419/2020 in RSA/31/2020	MD. AMIR HUSSAIN AND 4 ORS. Versus MUSSTT. JAMILA KHATUN AND 11 ORS. MD. AMIR HUSSAIN AND 4 ORS Versus MUSSTT. JAMILA KHATUN AND 11 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. R J BORDOLOI MR. R ALI MS. G P SHAHI
14	I.A.(Civil)/460/2020 in RSA/10349/2019 WITH RSA/10349/2019 (Filing Number)	SMTI. BHABANI PAYENG TAID Versus STATE OF ASSAM AND 5 ORS SMTI. BHABANI PAYENG TAID Versus STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM MR. M K NEOG (r-6)

15	I.A.(Civil)/716/2020 in RSA/630/2020	SHABNAM EYASMIN Versus MOSST. NAFISA MUMTAJ AND 2 ORS.	MR. R SARMA MR H DEKA MR. D M NATH	
	WITH RSA/630/2020 (Filing Number)	MISS SHABNAM EYASMIN Versus MOSST. NAFISA MUMTAJ AND 2 ORS		
16	I.A.(Civil)/1895/2020 in RSA/156/2011	MINNOTI ROY AND 6 ORS. Versus SANKOUR GOUR AND 3 ORS.	MR. R J BORDOLOI MR. R J BORDOLOI MR. R ALI	
	WITH RSA/156/2011	MOHITOSH ROY Versus SANKOUR GAUR AND ORS	MR.N GOSWAMI MR. R J BORDOLOI MR. R J BORDOLOI MR. R J BORDOLOI MR.D K DAS MS. D SONOWAL MS. G P SHAHI,A MS. G P SHAHI,A MR. R ALI MR.S C SARMA	MR.A SARMA MR.P K TALUKDAR MR.D SARMAH
	WITH I.A.(Civil)/1897/2020 in RSA/156/2011	MINOTI ROY AND 6 ORS. Versus SANKOUR GAUR AND 3 ORS.	MR. R J BORDOLOI MR. R J BORDOLOI MR. R ALI MR. R ALI	
	WITH I.A.(Civil)/1899/2020 in RSA/156/2011	MINOTI ROY AND 6 ORS. Versus SANKOUR GAUR AND 3 ORS.	MR. R J BORDOLOI MR. R ALI	
17	I.A.(Civil)/366/2022 in RSA/16912/2019	ABDUL HAMID MOLLAH AND 5 ORS. Versus TOMEJUDDIN AND 47 ORS	MR. M DUTTA MR S KHOOND MR H K NATH MD H R AHMED MR. K MOHAMMED	MR. K K DEY (R1-4,6-9) MR V K BAROOAH (R1-4,-9) MD A ISLAM (r-11,13,22)
	WITH RSA/16912/2019 (Filing Number)	ABDUL HAMID MOLLAH AND 5 ORS. Versus TOMEJUDDIN AND 47 ORS	MR. M DUTTA	
18	I.A.(Civil)/1591/2022 in RSA/10786/2018	MUSST AYESHA KHATUN AND 7 ORS Versus SALEHA KHATUN AND 4 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	
	WITH RSA/10786/2018 (Filing Number)	MUSST AYESHA KHATUN AND 7 ORS Versus SIKHA KHATUN AND 5 ORS	MR. A K SHARMA	
	WITH I.A.(Civil)/649/2019	MUSST AYESHA KHATUN AND 7 ORS Versus (a) SALEHA KHATUN AND 5 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI MR. M I HUDA MR. B DAS
	WITH I.A.(Civil)/3618/2022	MUSST AYESHA KHATUN AND 7 ORS Versus SALEHA KHATUN AND 4 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI
19	I.A.(Civil)/2570/2022 in RSA/8422/2022	ON THE DEATH OF MONI DHUBI HIS LEGAL HEIRS SRI CHANDRA SEKHAR DHUBI AND 2 ORS Versus SMT. FULMATI ROY AND 7 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	MR H DAS (R-1,2,4,5) MR. B C DEKA (R-1,2,4,5) MR. JUNM LASKAR (R4, R5)
	WITH RSA/8422/2022 (Filing Number)	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS SRI CHANDRA SEKHAR DHUBI AND 2 ORS. Versus SMT. FULMATI ROY AND 7 ORS	MR. S D PURKAYASTHA	

20	RSA/18/2023 WITH LCR	REJIYA KHATUN Versus AKBAR KHA AND 6 ORS .	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	A RAHMAN (R-3,6) MD I H LASKAR (R-3,6) MD I H LASKAR (R-3,6) MR. R A MAZUMDER (R-2,4,5,7)
21	RSA/115/2023	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA
22	I.A.(Civil)/953/2023 in RSA/12312/2022	JINNAT ALI Versus AYESHA KHATUN AND ANR.	MR. SURAJIT DAS MR. P P DAS MR A HALOI	MR. N HAQUE (r-1) MR. A K AZAD (r-1) MR. S R BARBHUIYA (r-1) MR M HUSSAIN (r-1)
	WITH RSA/12312/2022 (Filing Number)	JINNAT ALI Versus AYESHA KHATUN AND ANR. E	MR. P P DAS	
23	I.A.(Civil)/1628/2023 in RSA/10703/2022	M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD.	MR. S K GOSWAMI MR. R SHARMA	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI
	WITH RSA/10703/2022 (Filing Number)	M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD. F	MR. S K GOSWAMI	
	WITH I.A.(Civil)/10705/2022 (Filing Number)	M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD. F	MR. S K GOSWAMI	
24	I.A.(Civil)/2685/2023 in RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	M ALAMGEER MR. A ALAM MR. M ALAM	MR. D C C PHUKAN
	WITH RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
25	I.A.(Civil)/2930/2023 in RSA/3181/2022	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS.	MR. A BORO MR. A BORO	MS. R CHOUDHURY
	WITH RSA/3181/2022 (Filing Number)	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS. E	MR. S BISWAS	
	WITH I.A.(Civil)/925/2022	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS.	MR. S BISWAS MR. A BORO	MS. R CHOUDHURY (R-1,3, TO 7) MR N RAHMAN
26	I.A.(Civil)/3657/2023 in RSA/17445/2019	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND ORS	MR. O P BHATI MR. T C DAS	MR. R K JAIN
	WITH RSA/17445/2019 (Filing Number)	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 4 ORS		
	WITH I.A.(Civil)/212/2020	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 9 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K JAIN MR D MONDAL TULIKA BORAH MR. P K PODDAR

HEARING

27	RSA/168/2014 WITH LCR, FIXED	NURUN NESSA and 10 ORS. Versus ABDUL AZIZ and 2 ORS.	MR.S C BISWAS MR.H A TALUKDAR MR.T C KHETRI MS.S D CHOUDHURY	MR I RAFIQUE (R1,R3) MR. I A TALUKDAR MD B ZAMAN (R1,R3) MS. M DEKA (R1,R3)
28	RSA/22/2021 WITH LCR, FIXED	MD. ATOWAR RAHMAN DEWAN AND 2 ORS. Versus MUSTT. MIRA BEGUM AND ANR.	MR. L TALUKDAR MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE	MR G KAKOTI MR. P THAKURIA
<u>STAY MATTERS</u>				
29	CRP(IO)/343/2023	UTPALAKSHYA DAS Versus NILAKANTA CHOUDHURY	MR. B C DAS MS. I DAS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA
30	CRP(IO)/411/2023	SANJIB BORTHAKUR Versus M/S P B ENTERPRISE, SIVASAGAR AND ANR	MR. A R SHOME MR I P CHHETRI	MR. P J SAIKIA (r-1,2) MR. L N DIHINGIA (r-1,2) MR. A K SAHU (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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[For Thursday,4th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./974/2024	AZIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2 Bail Appln./976/2024 B/O	SMTI. MOONMOON SEN Versus THE STATE OF ASSAM	MR. D KALITA	PP, ASSAM
3 Bail Appln./978/2024	BHUGAN CHANDRA BORDOLOI AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	DY.S.G.I.
4 Bail Appln./979/2024 B/O	KUNDAN THAKUR Versus THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
5 Bail Appln./983/2024	AYNAL SHEIKH Versus THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	PP, ASSAM
6 Bail Appln./984/2024	ISANOOOR ALI @ ISHANUR ALI SK. AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<u>MOTION</u>			
7 Crl.Rev.P./132/2024	PRADIP BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY	PP, ASSAM
8 Crl.Rev.P./133/2024	ABU TALEB ALI Versus HASINA BIBI	MR. I ALAM MR. T SK	
9 Crl.Pet./380/2024	SURENDRA KUMAR NATH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
10 Crl.Pet./381/2024	SANJEEB KR BORAH Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM

11	AB/749/2024 FIXED	MD. ABDUL KADIR DARJI Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
12	AB/825/2024 FIXED	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
13	AB/881/2024	NIRMAL BORO Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
14	AB/886/2024	HAREKRISHNA PATHAK Versus THE STATE OF ASSAM	MR. M.P. BORAH MR D BARMAN	PP, ASSAM
15	AB/893/2024	NURUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	PP, ASSAM

ADMISSION

16	Crl.Rev.P./561/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR. J A HASSAN, Spl. P.P. MR. A N AHMED (R-2) PP, ASSAM
17	Crl.A./99/2024	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
	WITH I.A.(Crl.)/319/2024 in Crl.A./99/2024	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
18	Crl.Pet./157/2024 B/O	SARUFA BEGUM AND ANR Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
19	Crl.Pet./257/2024 B/O	REJINA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. K R PATGIRI (R-2) MS CHITRALEKHA DAS (R-2) MS K BARMAN (R-2) PP, ASSAM

BAIL HEARING (BA)

20	Bail Appln./4473/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD YADAV @ TINKU Versus THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB
21	Bail Appln./287/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAFIZUL HAQUE Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. C K NATH MR. P K DAS	PP, ASSAM
22	Bail Appln./303/2024 FIXED	HASIBAR RAHMAN Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL MR A N IQBAL	PP, ASSAM
23	Bail Appln./430/2024 FIXED	DIPANKAR ROY Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
24	Bail Appln./523/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RISHI KUMAR AND ANR Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
25	Bail Appln./571/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RAZAK SHAH Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
26	Bail Appln./648/2024 WITH CASE RECORD(SCANNED COPY)	MD. MAFIDUL ISLAM @ MOFIQUL Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM

27	Bail Appln./673/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEBOJIT SAHA AND 2 ORS. Versus THE UNION OF INIDA	MR. R J DAS N CHAUDHURY	SC, NCB
28	Bail Appln./721/2024 WITH OFFICE NOTE, FIXED	ASHROF ALI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	MR. N HASAN (R-2) MR. A HASAN (R-2) PP, ASSAM
29	Bail Appln./722/2024 FIXED	JOBAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
30	Bail Appln./736/2024 FIXED	MOSTAFA ALI Versus THE STATE OF ASSAM	MR. D J SARMA MR S A BARBHUYAN T A LASKAR	PP, ASSAM
31	AB/752/2024 FIXED	MUSTAFA AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
32	Bail Appln./755/2024 FIXED	BENU DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
33	Bail Appln./763/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SEWA SINGH Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
34	Bail Appln./813/2024 FIXED	HAFIZ UDDIN @ RAHAN Versus THE STATE OF ASSAM	MR S A BARBHUIYA T A LASKAR	PP, ASSAM

BAIL HEARING

35	AB/472/2023 FIXED	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
36	AB/803/2023 FIXED	ROBIUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
37	AB/3283/2023 FIXED	HASIBUL SEKH Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
38	AB/3720/2023 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
39	AB/4314/2023 FIXED	RAFIKUL HOQUE @ RAFIQUE HOQUE @ RAFIQUL HOQUE MOLLAH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
40	AB/744/2024 FIXED	FIROZ AHMED @ FANTA HOQUE @ FIROJ Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM

ORDERS

41	I.A.(CrI.)/500/2022 in CrI.Rev.P./7025/2022	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. B CHOWDHURY MD. E AHMED MR. P S BISWAS MS. J GHOSH	PP, ASSAM
	WITH CrI.Rev.P./7025/2022 (Filing Number)	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR (E)	MR. S C BISWAS	
42	CrI.A./402/2023 FIXED	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
	WITH I.A.(CrI.)/1057/2023 in CrI.A./402/2023	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM

43	I.A.(CrI.)/515/2023 FIXED in CrI.Rev.P./4039/2023 WITH CrI.Rev.P./4039/2023 (Filing Number)	PAMPI KHANDAKAR Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	MR. M A I HUSSAIN (R-2) MR P R SARMA (R-2) PP, ASSAM
44	I.A.(CrI.)/523/2023 B/O in CrI.Rev.P./6007/2023 WITH CrI.Rev.P./6007/2023 (Filing Number)	PAMPI KHANDAKAR Versus THE STATE OF ASSAM AND ANR (E) ALI HUSSAIN Versus RAJMALA BEGUM	MR G R A MOTTAQUEE MR. B U LASKAR MR. A B ACONDA	 MR. B U LASKAR
45	CrI.Pet./144/2024 FIXED	SHAMIM AHMED @ SAMIM HUJUR Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
46	I.A.(CrI.)/183/2024 WITH LCR 4 FILES, B/O in CrI.A./297/2023 WITH CrI.A./297/2023	ABU BAKKAR ALI @ MD. ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR. ABU BAKKAR ALI @ MD. ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR K BHUYAN MR. A J ATIA MS J MARIYAM MS A H ATIA MR K BHUYAN MR K BHUYAN MR. A PARAMANIK MR N ISLAM P. KALITA MR. M U E BHUYAN	PP, ASSAM MR. A ALI MR. Y ALI PP, ASSAM
HEARING				
47	CrI.Pet./854/2015 B/O	NIRMAL KANTI DEBNATH Versus THE STATE OF ASSAM AND ANR	MR.R SHARMA MS.S BORA MR.P BARMAN MRS.P PHUKAN	PP, ASSAM
48	CrI.A./185/2020 3 Y 9 M 8 D :WITH LCR 4 FILES, FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM
49	I.A.(CrI.)/469/2022 WITH LCR 5 FILES, B/O in CrI.A./199/2022 WITH CrI.A./199/2022	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K DEORI MS. SOMILA MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
50	CrI.Rev.P./91/2024 FIXED WITH I.A.(CrI.)/317/2024 in CrI.Rev.P./91/2024	SRI JAAN BORAH @ JAAN KANTA BORAH Versus THE STATE OF ASSAM JAAN BORAH @ JAAN KANTA BORAH Versus THE STATE OF ASSAM	MR A KHANIKAR MR A KHANIKAR	

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024

10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./989/2024	NURUL AMIN HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. G PHUKAN R L CHUTIA L KALITA	PP, ASSAM
BAIL HEARING				
2	AB/3951/2023 FIXED	MD NAZIMUDDIN AHMED Versus THE STATE OF ASSAM	MS. J PAUL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./977/2024	RAKESH SINHA Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA MR. C DAS	PP, ASSAM
2 Bail Appln./981/2024	JASHMAT ALI Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
3 Bail Appln./986/2024	DEBRAJ KARMAKAR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
4 Bail Appln./987/2024	ALI HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
MOTION			
5 Crl.Pet./111/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
WITH			
6 Crl.Pet./1403/2023	SYED TASDIQUE ALAM Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
7 Crl.Pet./112/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
WITH			
8 Crl.Pet./1384/2023	SYED TASDIQUE ALAM Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
9 AB/799/2024	DILBAR ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
10 AB/875/2024	POLASH BORGHAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM

11	AB/876/2024	NUR MOHAMMAD @ NUR MOHAMMAD MOLLAH @ NOOR MOHAMMAD Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
12	AB/877/2024	RAKESH TAYE Versus THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
13	AB/878/2024	JAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
14	AB/880/2024	IMDADUL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
15	AB/882/2024	ANOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
16	AB/884/2024	AHAMMAD ALI @ AHMED ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
17	AB/885/2024	HAFIJUL HOQUE BEPARI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
18	AB/887/2024	JAMIUL AKTAR AHMED Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
19	AB/889/2024	CHURESH BORDOLOI Versus THE STATE OF ASSAM	MR. S RAHMAN MR J I MONDAL MR A N IQBAL	PP, ASSAM
20	AB/891/2024	MABINUR RAHMAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
ADMISSION				
21	Crl.Pet./982/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
WITH				
22	Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
23	Crl.Pet./146/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	MONUJ SARMAH Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH	MR. B SARMA (R-2) PP, ASSAM
WITH				
24	Crl.Pet./423/2023	HABIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
25	Crl.Pet./393/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	SUMAN KUMAR DEY Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MR. N B P SINGHA	MR A SHARMA (R-2) PP, ASSAM
26	Crl.Rev.P./412/2023 B/O	RITUL BORAH Versus THE STATE OF ASSAM AND ANR	MR A SHARMA MS RIMPI DUTTA	MR. K R PATGIRI (R-2) MR. B GOGOI (R-2) PP, ASSAM
27	Crl.Rev.P./49/2024 B/O	REJIA BEGUM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
WITH				
28	Crl.Rev.P./48/2024	ASHRAFUL ALAM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM

29	Crl.Pet./346/2024 FIXED	PACHHUNGA Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./790/2024 FIXED	MRIDUL ALI Versus THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR	PP, ASSAM
31	Bail Appln./795/2024 FIXED	HAKIM ALI @ HAKIM UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
32	Bail Appln./812/2024 FIXED	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KALITA A KHANDAKAR	PP, ASSAM
33	Bail Appln./938/2024 FIXED	MD. BANIS ALI @ RAHUL Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS. P. NAIDING	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/3806/2022 FIXED	ALAL UDDIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA MS. C DEVI	PP, ASSAM
35	AB/2257/2023 FIXED	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
36	AB/3385/2023 FIXED	MUNINDRA BARUA @ ANKU Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	PP, ASSAM
37	AB/4026/2023 FIXED	LANKESWAR KALITA Versus THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MR D KALITA	PP, ASSAM
38	AB/352/2024 B/O	MUKSED ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MR. A KHALIQUE	PP, ASSAM
39	AB/435/2024 FIXED	FAROOK JAHAN AHMED @ FARUK JAHAN (MILTON) AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA PP, ASSAM
40	AB/627/2024 FIXED	MOTIAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
41	AB/636/2024 FIXED	MAJNUR ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
42	AB/680/2024 FIXED	SANJAY SAH AND ANR Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
43	AB/763/2024 FIXED	DEBABRAT DEV BHAGABATI Versus THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
44	AB/764/2024 FIXED	MD. NABAB ALI Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
<u>ORDERS</u>				
45	Crl.A./357/2023 WITH OFFICE NOTE, LCR 4 FILES, B/O	JULON BARUAH @ KACHU Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MR. A CHAUDHURY MR. P K DAS MD S I AHMED MR. D BORA MR. N MAHAJAN	PP, ASSAM

	WITH I.A.(CrI.)/901/2023 in CrI.A./357/2023	JULON BARUAH @ KACHU Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED	PP, ASSAM
46	I.A.(CrI.)/971/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./331/2023 WITH CrI.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
47	I.A.(CrI.)/1209/2023 WITH OFFICE NOTE, FIXED in CrI.A.(J)/12640/2023 WITH CrI.A.(J)/12640/2023 (Filing Number)	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
48	CrI.L.P./10/2024 in CrI.A./2739/2024 WITH CrI.A./2739/2024 (Filing Number)	CHOTO TUDU Versus THE STATE OF ASSAM AND ANR A	MS. M BARMAN (LEGAL AID COUNSEL)	PP, ASSAM
		CHOTO TUDU Versus THE STATE OF ASSAM AND ANR A	MS. M BARMAN	
		DIBAKAR BARMAN Versus ACHYUT HALOI	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	
		DIBAKAR BARMAN Versus ACHYUT HALOI G	MR. P S DEKA	
HEARING				
49	CrI.A./55/2012 WITH LCR(1 BUNDLE), P.B.-1, FIXED WITH I.A.(CrI.)/543/2021 in CrI.A./55/2012	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR. R K PRADHAN MR.A K SAIKIA MR Z ALAM MR. P K BORA	PP, C.B.I.
		SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR P K BORAH	SC, CBI
50	CrI.Pet./86/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	DEVESH BIRWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024

17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Bail Appln./4465/2023	ABDUL KHALIQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
MOTION (BA)			
2 Bail Appln./538/2024 B/O	JAVAID IQBAL @ JAVID IQBAL Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
3 Bail Appln./634/2024 WITH OFFICE NOTE, FIXED	ABDUL JALIL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
4 Bail Appln./875/2024	MD. NAWAZ KHAN Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
5 Bail Appln./973/2024	RAJEN PRADHAN @ LALREMRUATA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
ADMISSION			
6 Crl.Pet./1/2024 PART-HEARD, LCR 1 FILE, FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR S HOQUE M ISLAM	PP, ASSAM
7 Crl.Pet./428/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MAZID ALI @ ABDUL MAZID Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	MR. M HUSSAIN MR. M HUSSAIN PP, ASSAM
8 Crl.Pet./557/2023 WITH LCR 1 FILE, FIXED	PRANAB ACHARJEE AND 2 ORS Versus JURI BAISHYA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. S SAIKIA
9 Crl.Pet./1195/2023 FIXED	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM	MS S DAS MR. R CHOUDHURY MR. R CHOUDHURY MS. H DAS	PP, ASSAM
10 Crl.Rev.P./65/2024 FIXED	SANIWARA BEGUM @ SANIARA BEGUM Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM

BAIL HEARING (BA)

11	Bail Appln./364/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL MANDAL AND ANR. Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
12	Bail Appln./449/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	RABI AHMED BARBHUIYA Versus UNION OF INDIA.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
13	Bail Appln./4136/2023 (AT 2:00 PM), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. MOKIM AND ANR. Versus THE UNION OF INDIA	MS. S K NARGIS MS N SULTANA	SC, NCB
14	Bail Appln./4650/2023 FIXED	FIROZ AHMED Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
15	Bail Appln./337/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PREMA PANDIT Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM MD IMRAN	PP, ASSAM
16	Bail Appln./470/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR. B KONWAR MS D DUTTA	MR. A K DAS (R-2) PP, ASSAM
17	Bail Appln./518/2024 WITH CASE RECORD(SCANNED COPY), FIXED WITH I.A.(CrI.)/310/2024 in Bail Appln./518/2024	RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA	MR S RAHMAN MS. S PHUKAN MR U PANDEY MR S RAHMAN	SC, NCB
18	Bail Appln./533/2024 WITH CASE RECORD(SCANNED COPY), FIXED	OINAM LAKHIKANTA SINGH Versus UNION OF INDIA	MS. S K NARGIS MR. K SINGHA MS S BEGUM MS N SULTANA	SC, NCB
19	Bail Appln./707/2024 FIXED	PRADIP DAS @ PRADIP TALUKDAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM	SC, NCB
20	Bail Appln./733/2024 FIXED	KAJAL DEBNATH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
21	Bail Appln./793/2024 FIXED	MD. AKBAR ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
22	Bail Appln./904/2024 FIXED	ABDUL MALIK Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/3565/2023 FIXED	NUR UDDIN SK AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
24	AB/290/2024 FIXED	KABATULLAH KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
25	AB/327/2024 WITH OFFICE NOTE, FIXED	JOYNUL HAQUE LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M J QUADIR MR. H A LASKAR MR S S ISLAM MS S AHMED MR. A K HANNAN	PP, ASSAM
26	AB/440/2024 FIXED	KRISHNA DAGA Versus THE STATE OF ASSAM	MS. B S GOYAL MR. N ALAM MR N J DAS MR. A J HAZARIKA MS. N RAJMEDHI MR K JAIN MS. P N SUMI MR A K SHARMA	PP, ASSAM

27	AB/600/2024 FIXED	KASHYAP PATHAK Versus THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
28	AB/601/2024 FIXED	ANUP CHUTIA Versus THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
29	AB/638/2024 WITH OFFICE NOTE, FIXED	SHOHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED	PP, ASSAM S AHMED (R-2)
30	AB/655/2024 FIXED	MADHAB DEY Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
31	AB/657/2024 FIXED	RATAN KAR Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. R DEVI	MR. A M ALAMAN MR. A S TAPADER MR M AHMED PP, ASSAM
32	AB/713/2024 FIXED	SHOMIJUL HOQUE Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
33	AB/720/2024 FIXED	SAIDUL @ SAIDUL ISLAM @ SAIDUL ISLAM LASKAR @ SAIDUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
<u>ORDERS</u>				
34	I.A.(CrI.)/861/2023 FIXED in CrI.A./9329/2023	BHARAT DEKA Versus ABDUL JALIL HAZARIKA	MR. H NATH MR S BORTHAKUR A TALUKDAR MR SAURADEEP DEY	MD. H BHUYAN A TALUKDAR MR A MOHAMMAD
	WITH CrI.A./9329/2023 (Filing Number)	BHARAT DEKA Versus ABDUL JALIL HAZARIKA B	MR S BORTHAKUR	
	WITH CrI.L.P./40/2023	BHARAT DEKA Versus ABDUL JALIL HAZARIKA	MR. H NATH MR S BORTHAKUR MR SAURADEEP DEY	
35	I.A.(CrI.)/947/2023 FIXED in CrI.A./10136/2023	BAPMONI DEKA Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	MR. A AHMED (R2) MR. R ALI (R2) U U KHAN (R2) PP, ASSAM
	WITH CrI.A./10136/2023 (Filing Number)	BAPMONI DEKA Versus THE STATE OF ASSAM AND ANR. E	MR D K BHATTACHARYYA	
36	Tr.P.(CrI.)/13/2024 WITH LCR 1 FILE, FIXED	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	
37	CrI.A./27/2024 FIXED	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	MR. D K DAS (r-2) PP, ASSAM
	WITH I.A.(CrI.)/91/2024 in CrI.A./27/2024	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM

38	Crl.A./46/2024 FIXED	SABREAL EKKA Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
	WITH I.A.(Crl.)/159/2024 in Crl.A./46/2024	SABREAL EKKA Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
39	I.A.(Crl.)/139/2024 AB 3674/2023(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED in AB/3674/2023	SARIFUL ALI Versus ABUL HUSSAIN AND 9 ORS	MR. S C BISWAS	MR. R ALI (R-1 TO 9) MR H A AHMED (R-1 TO 9) PP, ASSAM
HEARING				
40	Crl.Pet./303/2016 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
	WITH I.A./1592/2016 in Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
41	Crl.Pet./448/2021 PART-HEARD, LCR 1 FILE, FIXED	JAMBHEY TSERING Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. T T TARA	GA, AP MR A CHOWDHURY (R-2) MS. B CHOWDHURY (R-2) MR. S DUTTA (R-2) PP, A P
42	Crl.A./142/2019 WITH LCR 4 FILES, FIXED	SRI JAY RAM RAY Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	MR. B K MAHAJAN, SPL. COUNSEL, WILD LIFE PROTECTION ACT MR D GOGOI PP, ASSAM
43	Crl.Pet./217/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHOK PUROHIT Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA	MR H S KALSI (R-2) MR. I S KALSI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024

15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 WP(C)/4881/2023	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
WITH 2 WP(C)/4564/2023 CAVT./721/2023 CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
TOP OF THE LIST			
3 WP(C)/4615/2013 FIXED	NO. 971170449 CT/GD LEKH RAJ Versus THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.
4 WP(C)/69/2014 FIXED	PREM SINGH Versus OIL AND NATURAL GAS CORPORATION LTD. and 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR.S BARUAH MR.B K DAS MRSA CHAKRABORTY MS.M DUTTA SC, ONGC
5 WP(C)/1362/2014 FIXED	UBC/102 DILIP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. J HANDIQUE MR.N K BARUA	GA, ASSAM
6 WP(C)/3313/2014 FIXED	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
WITH I.A.(Civil)/195/2024 in WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 4 ORS	DR. B N GOGOI	MR. S K CHAKRABORTY MR. S K CHAKRABORTY

7	WP(C)/5735/2018 FIXED	SAMIRA BEHERA Versus ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	WITH I.A.(Civil)/3648/2018 in WP(C)/5735/2018	DIBYENDU SAHA Versus SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/3704/2018 in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. Versus DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
		MOTION		
8	WP(C)/6331/2023	MD WAHEDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
9	WP(C)/7224/2023 CAVT. NO.13242/023, B/O, WITH CAVT. 1324/2023, WITH WP(C)/3257/2023(D/O)	DIBAKAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR
10	WITH WP(C)/6241/2023	DIBAKAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI (R4) MRS. M BARMAN (R4) MR K K MEDHI SC, RABINDRA NATH TAGORE UNIVERSITY
11	WP(C)/7499/2023	BALICHAPORI M.E.M. SCHOOL Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR. P DEKA	SC, ELEM. EDU GA, ASSAM SC, SSA
12	WP(C)/108/2024 B/O	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
13	WP(C)/947/2024	MD. IMRAN CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
14	WP(C)/1729/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MD. S ALOM MR. M S ALAM	GA, ASSAM MR. M S ALAM SC, SEC. EDU.
15	WP(C)/1807/2024 FIXED	PROF(DR) PRANJAL SARMA Versus THE DIBRUGARH UNIVERSITY AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	SC, DIB. UNIVERSITY
16	WP(C)/1843/2024	JAHANGIR SULTAN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
17	WP(C)/1846/2024	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS D BARUAH	SC, HIGHER EDU SC, COTTON UNIVERSITY
18	WP(C)/1849/2024	JAMIR HUSSAIN AND 33 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. R ALI MR M SHELM MR M Z SHAH	SC, ELEM. EDU GA, ASSAM
19	WP(C)/1868/2024 B/O	APURBA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA MR M BHUYAN	SC, SEC. EDU.
20	WP(C)/1870/2024	SAI RNS ACADEMY AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. T J MAHANTA MR. P KALITA MR. I CHOUDHURY R L CHUTIA	DY.S.G.I. SC, CBSE

21	WP(C)/1871/2024 CAVT. NO.02702/024, B/O	CHABIRAN NESSA AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM MR B BURAGOHAJN FOR CAVEATOR
ORDER (STAY VACATING)				
22	I.A.(Civil)/931/2024 FIXED in WP(C)/6054/2023 WITH WP(C)/6054/2023	MD. HAFIZUR RAHMAN AND ANR Versus ABU ZAFAR SIDDIQUE AND 5 ORS ABU ZAFAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. A DEKA MR N SARMA	MR. A DEKA GA, ASSAM SC, SEC. EDU.
ADMISSION				
23	WP(C)/7178/2019 FIXED, WITH Cont.Cas(C)/597/2002 (D/O)	HAREKRISHNA SARMA AND 25 ORS. Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K K DEY MR V K BAROOAH	SC, HIGHER EDU SC, G U
24	WP(C)/3259/2021 FIXED, WITH WP(C)/3294/2015 (D/O) WITH Review.Pet./169/2018	AKLIMA KHATUN Versus THE STATE OF ASSAM AND 8 ORS MD AYUB ALI SARKAR Versus MUSTT AKLIMA KHATUN AND 8 ORS	MR. S ISLAM MR A HAWARI MR. B C DAS MR R ISLAM MR. D A KAIYUM MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7,8) MR. R ISLAM MR F A AHMED SC, ELEM. EDU
25	WP(C)/6810/2018 CAVT. NO. 0787/2018 WITH WP(C)/8515/2019 CAVT. NO. 1050/2019	AYUB ALI SARKAR Versus THE STATE OF ASSAM AND 8 ORS. AKLIMA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. B C DAS MR. D A KAIYUM MR. R ISLAM MR A HAWARI MR S ISLAM	SC, ELEM. EDU MR A HAWARI SC, SSA FOR CAVEATOR SC, ELEM. EDU GA, ASSAM MR R ISLAM FOR CAVEATOR
27	WP(C)/6005/2021 FIXED WITH I.A.(Civil)/3095/2022 in WP(C)/6005/2021 WITH WP(C)/8073/2019	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 27 ORS. THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. D DAS SR. ADV MS. S CHUTIA MR. T J MAHANTA SC, APSC MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC MR. J I BORBHUIYA (R-20 TO 28) MR. S BORTHAKUR (R 4 - R 18) MR. S DUTTA (R-19) MS. P BORAH (R 4 - R 18) MR D J MEDHI (R-19) MR. S K SAIKIA (R-20 TO 28) MR. D S BHATTACHARYYA (R-20 TO 28) MR. D DAS SR. ADV MRS. S SARMA SC, APSC SC, EDU
28	WP(C)/8795/2019 CAVT. NO. 1050/2019	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
29	WP(C)/627/2022 FIXED	SHEIKH NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM

32	WITH WP(C)/622/2022	BHABEN CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
33	WITH WP(C)/669/2022	RANJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
34	WP(C)/1684/2022 FIXED	DIMBESWAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH (r-6) MR. P D NAIR(R-7) MR. A CHETRY (R-7) MR G ALAM (R-7) MR. H ROHMAN (R-7) S R A NASER (R-7) MR H MAZUMDER (r-6) MS S GOYAL (R-7)
35	WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
36	WITH WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
37	WITH WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
38	WP(C)/5914/2022	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r-4,5) SC, SEC. EDU.
	WITH I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
39	WP(C)/6576/2022 FIXED	SYED SHAH SIKANDAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.
40	WP(C)/2664/2023 FIXED	ASHMITA BHARADWAJ Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, ELEM. EDU
41	WITH WP(C)/2666/2023	ASHA HAJARIKA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, SEC. EDU.
42	WP(C)/3726/2023 B/O	MRS. B RUMA SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MS. K PHUKAN MR. K GOGOI DY.S.G.I. MS. P AGARWALA SC, U G C SC, ASSAM UNIVERSITY
43	WP(C)/7110/2023 B/O	DAKHIN DHAUKAKHANA HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MS D CHOUDHURY	SC, SEC. EDU. SC, FINANCE
44	WP(C)/620/2024 FIXED	SUPRITI BHOWMICK Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A R GOGOI MR S A BARBHUYAN	SC, G U

45	WP(C)/879/2024 FIXED	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
46	WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
47	WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
48	WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.

ORDERS

49	Cont.Cas(C)/163/2020 FIXED, WITH REVIEW. PET. 35/2020 (D/O), WP(C)/1421/2018 (D/O)	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
50	WITH Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN
51	WP(C)/821/2024 FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
52	WITH WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
53	WITH WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
54	I.A.(Civil)/892/2024 FIXED in WP(C)/5524/2022	THE ASSAM UNIVERSITY AND 6 ORS Versus ANAMIKA YADAV	SC, ASSAM UNIVERSITY	MR. D BORAH

	WITH WP(C)/5524/2022	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
55	I.A.(Civil)/907/2024 FIXED in WP(C)/1095/2024 WITH WP(C)/1095/2024	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD	GA, ASSAM DIKSHITA DEKA SC, SEC. EDU.
		JAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, SEC. EDU.
		HEARING		
56	WP(C)/2826/2019 FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./982/2024	JAKIR OJAH Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM
2 Bail Appln./990/2024	HIRAK JYOTI CHOUDHURY Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
ORDER (IMPLEADMENT OF PARTY)			
3 I.A.(Civil)/3470/2023 in WP(C)/2906/2021	DEBAJYOTI BHUYAN, Versus THE STATE OF ASSAM AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY	SC, EXCISE DEPTT. SC, FINANCE
WITH WP(C)/2906/2021	DEBAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
WITH I.A.(Civil)/3085/2023 in WP(C)/2906/2021	DEBAJYOTI BHUYAN, Versus THE STATE OF ASSAM AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY	GA, ASSAM SC, FINANCE
ADMISSION			
4 WP(C)/5029/2017 FIXED	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE
WITH I.A.(Civil)/3048/2017 in WP(C)/5029/2017	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
5 WP(C)/5210/2017	ABUL HUSSAIN CHOUDHURY and 23 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. K A MAZUMDER (RES. 7) MR. R A CHOUDHURY,(R-7) MR. D DEKA MR. ELIAS AHMED SC, REVENUE DEPARTMENT
6 WP(C)/7126/2017 WITH WP(C)/5088/2009 (D/O)	BABURAM HASDA and 15 ORS Versus THE STATE OF ASSAM and 3 ORS	MR.S NATH MR.S N DEV NATH MS.C MEDHI	GA, ASSAM SC, BTADC

7	WP(C)/1146/2018	PRODIP KUMAR BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	GA, ASSAM MR. S. K. TALUKDAR, SC, COOPERATION DEPARTMENT R- 1, 2 & 5. MR. A J RAJKHOWA MR. S BORTHAKUR MR D GOGOI MR. D GOGOI MR. S BORTHAKUR
8	WP(C)/2698/2018	BABUL MAZUMDAR AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S S ROY MR. S BORTHAKUR MS. S KAKOTI	MR. B K DAS (R2-5) SC, RAILWAY
9	WP(C)/5386/2018 WITH MEDIATION REPORT	GANESH KUMAR TOSHNIWAL Versus UCO BANK, JORHAT BRANCH AND ANR.	MR. S P ROY MS. B CHOUDHURY MR A K RAI MS. N RAI MR K K S ROY	MR. M SHARMA
10	WP(C)/6342/2018 FIXED	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1- R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
11	WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
12	WP(C)/535/2020 FIXED	ASSAM POLYMERS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E
13	WP(C)/2831/2020	MANJUSHREE HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR P S DEKA MR. M P SARMA	GA, ASSAM MR B KAUSHIK (R-4) MR. S HAZARIKA (R-4) MS A M DCOSTA (R-4) SC, REVENUE
14	WP(C)/3828/2020	CHANGALIA BASFOR AND 9 ORS. Versus DEPUTY COMMISSIONER KAMRUP (M) AND 5 ORS.	MR. A D GUPTA MS B DAS	GA, ASSAM MR B GOSWAMI MS. M BHATTACHARYYA SC, GMC
15	WP(C)/4389/2020 FIXED	GAUTAM LAHKAR AND 2 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR. D DAS SR. ADV (R-7) MR. D DAS SR. ADV (R-7) MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR H K NATH (R-7,8) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS M KAKOTY (R-7,8) MS. S. TODI (R7) MS S SHARMA (R-7) MR H K SARMA (R7) SC, G M D A SC, GMC

16	WITH WP(C)/7008/2023	PAPORI SAIKIA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR K J HAZARIKA	MR. J. ALI (R-7,8) MR. M. P. SARMA MS. B M CHHETRI (R-7,8) MS R A MOSTAFI (R-7,8) MS A DUTTA (R-7,8) SC, GDD SC, G M D A SC, GMC
17	WITH WP(C)/240/2024	SURESH KUMAR KASHIWAL Versus THE STATE OF ASSAM AND 8 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY	MR. J. ALI (R-7,8) MR. M. P. SARMA (R-7,8) MS. B M CHHETRI (R-7,8) MS R A MOSTAFI (R-7,8) MS A DUTTA (R-7,8) SC, GDD SC, G M D A SC, GMC
18	WP(C)/5790/2021	SUBHASH CHANDRA DAS Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM SC, APDCL S. KOTOKI (SC, AEGCL)
19	WP(C)/5812/2022 FIXED	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, K A A C, NHAI SC, REVENUE SC, FOREST
	WITH I.A.(Civil)/295/2024 in WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 14 ORS	M. GLORY P. NATH Q. KIBA	SC, NHAI SC, K A A C SC, FOREST SC, REVENUE
20	WITH WP(C)/768/2023	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, NHAI SC, REVENUE SC, K A A C
21	WP(C)/3612/2023	PUTUL ALI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR	SC, IRRIGATION
22	WP(C)/3614/2023	PUTUL ALI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR	SC, IRRIGATION
23	WP(C)/3943/2023 FIXED	ZAKIR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	MR. SURAJIT DAS (R-5) GA, ASSAM MR. P P DAS (R-5)
24	WITH WP(C)/3926/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	GA, ASSAM
25	WP(C)/4808/2023	DEBAJYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, P H E
26	WP(C)/271/2024	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP
BAIL HEARING (BA)				
27	Bail Appln./855/2024 FIXED	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM

BAIL HEARING

28	AB/674/2024 FIXED	RAHUL HARICHANDRA PAWAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
ORDERS				
29	Cont.Cas(C)/692/2022	ANSUMWI NARZARY Versus ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA MR. S R RABHA MR. R K MUSHAHARY
30	WP(C)/5211/2022	DHANESWAR PATOWARY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J DUTTA MR. D BHUYAN	GA, ASSAM SC, REVENUE
31	Cont.Cas(C)/279/2023	ROTON HOJAI AND 28 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-7) MR D KALITA(R-7) MR R M DAS (R-1) MR. D NATH(R-5) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
WITH				
32	Cont.Cas(C)/280/2023	RONESH THAOSEN AND 44 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-2) MR R M DAS (R-1) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
33	Cont.Cas(C)/318/2023	DALIMI DEKA Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MR. R BORPUJARI (r-1)
34	Cont.Cas(C)/319/2023	RENU BEGUM Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. S DUTTA (r-1)
35	Cont.Cas(C)/756/2023	LINTUMONI BORA Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R-2,3,4) MR R M DAS (R-2,3,4) MR. C SHARMA (R-2,3,4) D JAIN (R-2,3,4)
36	Cont.Cas(C)/757/2023	SUBUDH RAJKHOWA Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R2, R-3,4) MR R M DAS (R2, R-3,4) MR. C SHARMA (R2, R-3,4) D JAIN (R2, R-3,4)
37	Cont.Cas(C)/760/2023	JOHN MILLIK Versus SI-IM TARO AND ANR.	MS. S BHUYAN MR. U K DAS	MR J CHUTIYA(r-1,2) MS. S KEMPRAI(r-1,2)
38	Cont.Cas(C)/25/2024	MARIGOLD COMPU PRINT Versus NARENDRA KR SHAH, IAS	MR D K DEY MS T DEBNATH	
39	I.A.(CrI.)/311/2024 AB 533/2024(D/O), B/O in AB/533/2024	RUPALI NATH, Versus THE STATE OF ASSAM,	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
40	I.A.(Civil)/987/2024 in WP(C)/7321/2022	MAKADDAS ALI LASKAR, Versus THE STATE OF ASSAM AND 11 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM
WITH				
	WP(C)/7321/2022	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
41	WP(C)/1273/2024	SANDIPAN CHOUDHURY @ SUNNY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM
HEARING				
42	WP(C)/1039/2014 FIXED	JANGLI GOUR and 19 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	GA, ASSAM MR.B GOSWAMI SC, WATER RESOURCE

43	WP(C)/833/2020 FIXED	S. A. ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	SC, P H E
	WITH			
44	WP(C)/987/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
	WITH			
45	WP(C)/2185/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
	WITH			
46	WP(C)/2413/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
	WITH			
47	WP(C)/2416/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024
18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024